

(21) S.O. No. 3152, dated the 15th November, 1980, publishing the Balasore Gramya Bank (Meetings of Board) Rules, 1980.

(22) S.O. No. 3153, dated the 15th November, 1980, publishing the Allahabad Kshetriya Gramin Bank (Meetings of Board) Rules, 1980.

(23) S.O. No. 3154, dated the 15th November, 1980, publishing the Pratapgarh Kshetriya Gramin Bank (Meetings of Board) Rules, 1980.

(24) S.O. No. 3155, dated the 15th November, 1980, publishing the Nadia Gramin Bank (Meetings of Board) Rules, 1980.

(25) S.O. No. 3156, dated the 15th November, 1980, publishing the Faizabad Kshetriya Gramin Bank (Meetings of Board) Rules, 1980.

(26) S.O. No. 3157, dated the 15th November, 1980, publishing the Fatehpur Kshetriya Gramin Bank (Meetings of Board) Rules, 1980.

(27) S.O. No. 3158, dated the 15th November, 1980, publishing the Sagar Gramin Bank (Meetings of Board) Rule, 1980.

(28) S.O. No. 3159, dated the 15th November, 1980, publishing the Bareilly Kshetriya Gramin Bank (Meetings of Board) Rules, 1980.

[Placed in Library. See No. LT-1755/80 for (1) to (28)].

Notification of the Ministry of Finance (Department of Revenue)

SHRI SAWAISINGH SISO-DIA : Sir, I also beg to lay on the Table

A copy (in English and Hindi) of the Ministry of Finance (Department of Revenue) Notification

G.S.R. No. 1262, dated the 13th December, 1980, publishing the Central Excise (Seventeenth Amendment) Rules, 1980, under section 38 of the Central Excises and Salt Act, 1944. [Placed in Library. See No. LT-1757/80].

I. Audit Report (1976-77) on the Accounts of the Cooperative Store Limited (Super Bazar) New Delhi and related paper,

II. Report and Certified Accounts (1979-80) of the Indian Standards Institution, New Delhi

THE DEPUTY MINISTER IN THE MINISTRY OF CIVIL SUPPLIES (SHRI BRAJMOHAN MOHANTY): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers:-

(i) Audit Report on the Accounts of the Cooperative Store Limited (Super Bazar), New Delhi, for the year 1976-77, together with a statement giving reasons for the delay in the laying the document [Placed in Library. See No. LT-1759/80].

(ii) Thirty-third Annual Report and Certified Accounts of the Indian Standards Institution New Delhi for the year 1979-80, [Placed in Library. See No. LT-1669/80].

REPORTS OF THE PUBLIC ACCOUNTS COMMITTEE

SHRI TIRATH RAM AMLA (JAMMU AND KASHMIR): Sir, I beg to lay on the Table a copy (in each English and Hindi) of the following Reports of the Public Accounts Committee:—

(i) Second Report on action taken by Government on the recommendations contained in the

135th Report (Sixth Lok Sabha) on D.C. Electric Traction.

(ii) Fourth Report on action taken by Government on the recommendations contained in the 125th Report (Sixth Lok Sabha) on Restoration and construction of Railway Lines.

(iii) Fifteenth Report on action taken by Government on the recommendations contained in the 91st Report (Sixth Lok Sabha) on collaboration agreement for manufacture of diesel engines for shunters.

(iv) Twenty-Third Report on action taken by Government on the recommendations contained in the 75th Report (Sixth Lok Sabha) on import of wheelsets.

REPORT OF THE COMMITTEE ON PUBLIC UNDERTAKINGS

SHRI R. R. MORARKA (Rajasthan): Sir, I beg to lay on the Table a copy (in English and Hindi) of the Fifth Report of the Committee on Public Undertakings on Action taken by Government on the recommendations contained in the Forty-fifth Report of the Committee on Public Undertakings (Sixth Lok Sabha) on Tea Trading Corporation of India Limited—Export Performance (Ministry of Commerce—Department of Commerce).

REPORTS OF THE COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

SHRI ROSHAN LAL (Himachal Pradesh): Sir, I beg to lay on the Table a copy each

(in English and Hindi) of the following Reports of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes—

(1) First Reports—Action Taken by Government on the Recommendations contained in the Twenty-First Report of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes Reservations for, and Employment of, Scheduled Castes and Scheduled Tribes in Northern Railway and Award of Petty Contracts to Scheduled Castes and Scheduled Tribes in Northern Railway.

(2) Third Reports—Action Taken by Government on the Recommendations contained in the Thirty-Eighth Report of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes (Sixth Lok Sabha) on the Ministry of Petroleum, Chemicals and Fertilizers (Department of Petroleum)—Reservations for, and employment of, Scheduled Castes and Scheduled Tribes in the Indian Oil Corporation Limited (Marketing Division).

(3) Report of Study Tour of Study Group I of the Committee on its visit to Madras, Pondicherry, Rameshwaram, Madurai, Tirunelveli, Kanyakumari and Travandrum during October, 1980.

(4) Report of Study Tour of Study Group II of the Committee on its visit to Calcutta, Puri, Pradip, Visakhapatnam and Hyderabad during October, 1980.

(5) Report of Study Tour of Study Group III of the Committee on its visit to Bangalore, Mysore, Coorg, Manipal, Mangalore, Goa and Bombay during October, 1980.